

DIVISION BENCH  
COURT - II

S-29

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/64(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS KARLA POULTRY PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

Mr. Ajay Choubey, Adv. ] For the Petitioner  
Mrs. Hema Mukherjee, Adv. ]  
Ms. P. Panja, Adv. ]

**ORDER**

1. Learned Counsel for the Petitioner present.
2. Registry is directed to issue notice to Karla Poultry Private Limited, Vill. Chainpur, P.O. Radhanagar, P.S. Balidih, Bokaro, Jharkhand- 827010 by way of speed post and by e-mail and place the tracking information on record.
3. List this matter for consideration on **17<sup>th</sup> September, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**